Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 183 of 2011 & I.A. No. 272 of 2011

Dated: 3rd May, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Bhakra Beas Management Board .... Appellant (s)

Versus

C.E.R.C. & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo
Mr. Sachin Datta

Counsel for the Respondent (s) : Mr. Jayant Bhushan, Sr. Adv.
Mr. Manu Seshadri for R-1.

ORDER

Heard Mr. M.G. Ramachandran, learned counsel for the appellant.

Post the matter for further hearing on **2nd July, 2012.**

(V.J. Talwar)
Technical Member

(Justice P.S. Datta)
Judicial Member

rkt